

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION No. 16
ANSWERED ON 29th JANUARY, 2026**

GHAT SECTION OF THAMARASSERY-CHURAM ON NH-766

16. SMT. PRIYANKA GANDHI VADRA

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether the Government proposes to develop alternative routes on the ghat section of Thamarassery-Churam on National Highway (NH)-766;**
- (b) if so, the details thereof and the current status including details of the Chippilithode-Maruthilavu-Thalippuzha bypass road;**
- (c) whether long-term measures taken/being taken by the Government to mitigate landslips on NH-766 in Wayanad Lok Sabha Constituency, if so, the details thereof;**
- (d) the details of landslips/mud-slips reported on NH-766 in Wayanad Lok Sabha Constituency since 2019 including the locations thereof, year-wise;**
- (e) the details of accident-prone black spots identified on NH-766 in Wayanad Lok Sabha Constituency and the action taken by the Government to rectify the same; and**
- (f) whether the Government proposes to take further measures to improve road safety on NH766 in Wayanad Lok Sabha Constituency and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) The ghat section between Thamarassery–Churam on National Highway (NH)-766 has been examined by an expert team and short-term and long-term measures have been recommended. Short-term safety and slope protection measures are being coordinated with the State authorities. Long-term measures, including permanent stabilization and geometric improvements, and/or any bypass/alternative connectivity will be included in the development of NH-766 and shall be firmed up based on the outcome of the Detailed Project Report (DPR), subject to feasibility and statutory clearances.

(c) To mitigate landslides in the said stretch, site-specific measures such as slope stabilization, drainage improvement, protective works and traffic management are being undertaken from time to time in coordination with the State Government.

(d) Landslides/mud-slips affecting NH-766 are attended to as and when they occur through debris clearance, emergency restoration and temporary traffic regulation, in coordination with the State authorities. During the period since 2019, following landslide/mud-slip incidents have been reported in the Wayanad Parliamentary Constituency, particularly in Thamarassery Churam/ghat sections, during monsoon season including notable events in 2019, 2022, 2024 and 2025:

Year	Details of Landslides
2019	One landslip reported from km 30/000 to km 57/000 (Thamarassery to Lakkidi)
2020	NIL
2021	NIL
2022	One landslip reported from km 45/000 to km 61/000 (Adivaram to Lakkidi)
2023	NIL

2024	From km 67/000 to km 71/000 (Chundale to Kalpetta) From km 45/500 to km 57/000 (Adivaram to Lakkidi)
2025	One landslip reported at km 56/500 near Lakkidi View Point

(e) Based on accident data during various assessment cycles from 2016–2022 at various locations, a total of 32 accident-prone black spots have been identified on NH-766. Rectification measures such as provision of signage, road markings, crash barriers, etc. for all identified black spots have already been carried out. Permanent rectification of blackspots is included in the scope of the DPR work.

(f) Road safety on NH-766 is reviewed periodically. Further measures, wherever required, are taken based on-site conditions and technical assessment.
